NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/102/2016

NAME OF THE PETITIONER(S)

: S.K. Ganesan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Balaji Rubber Industries Private Limited

UNDER SECTION

: 397, 398 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

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REPRESENTATION BY WHOM

D Sandern kumar Aur Obi Vishner

for Responds

3) M.K. PREETHA.

2) 1). MANISAKUMAR FN B. Dharaway

Coursel for Petitioner

ORDER

Counsels representing both the parties are present. Both the counsels prayed for time stating that the matter is pending before the NCLAT in relation to the orders passed by this Bench under Sec. 8 of Arbitration and Reconciliation Act 1996. At their request time is enlarged to make submissions. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

sol -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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